

**INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH "SMC-1": NEW DELHI**

**BEFORE SHR BHAVNESH SAINI, JUDICIAL MEMBER  
AND  
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER  
(Through Video Conferencing)**

ITA No. 7778/Del/2018  
(Assessment Year: 2015-16)

M/s. Caprihan Auto Pvt. Ltd., M-112, Greater Kailash-II, New Delhi - 110 048. <b>PAN: AADCC0092J</b>	Vs.	ITO, Ward-5 (3), New Delhi
(Appellant)		(Respondent)

Assessee by :	N O N E;
Department by :	Shri Rajesh Kumar, Sr. DR;
Date of Hearing	03/02/2021
Date of pronouncement	03/02/2021

**ORDER**

**PER PRASHANT MAHARISHI, A. M.**

1. This appeal is filed by the assessee against the order of the ld. CIT (Appeals)-2, New Delhi dated 31.08.2018 for the Assessment Year 2015-16.
2. At the time of hearing the assessee submitted a letter dated 21.01.2021 wherein it is stated that assessee has filed Form No. 1 and 2 under Vivad Se Vishwas Scheme, 2020 to settle the tax dispute. It was stated that Form No. 3 has not yet been received.
3. In view of the above facts and after the consent of the ld DR the above appeal is treated as withdrawn and hence, dismissed subject to liberty to the assessee to file application for recall of this order, in case the assessee fails to get the dispute involved in this appeal settled under that scheme.
4. In view of the above facts the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 03/02/2021.

**Sd/-  
(BHAVNESH SAINI)  
JUDICIAL MEMBER**

**Sd/-  
(PRASHANT MAHARISHI)  
ACCOUNTANT MEMBER**

Dated : 03/02/2021.

\*MEHTA\*

Copy forwarded to

1. Appellant
2. Respondent
3. CIT
4. CIT (A)
5. DR: ITAT

ASSISTANT REGISTRAR  
ITAT, New Delhi

Date of dictation	3.02.2021
Date on which the typed draft is placed before the dictating member	3.02.2021
Date on which the typed draft is placed before the other member	3.02.2021
Date on which the approved draft comes to the Sr. PS/ PS	3.02.2021
Date on which the fair order is placed before the dictating member for pronouncement	3.02.2021
Date on which the fair order comes back to the Sr. PS/ PS	3.02.2021
Date on which the final order is uploaded on the website of ITAT	3.02.2021
date on which the file goes to the Bench Clerk	3.02.2021
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the order	